

HIGH COURT OF CHHATTISGARH, BILASPUR

**SUPPLEMENTARY CONSTITUTION OF BENCHES AT HIGH COURT OF
CHHATTISGARH, BILASPUR W.E.F. 12 /05/2025**

S.No	Name of Hon'ble Judges	Jurisdiction
01.	Single Bench-III Hon'ble Mr. Justice Parth Prateem Sahu	<ul style="list-style-type: none">. Miscellaneous Appeals(Motor Vehicle Act) of the year 2019 & 2020. Tied up Matters.
02.	Single Bench - XI Hon'ble Mr. Justice Sanjay Kumar Jaiswal	<ul style="list-style-type: none">. Civil Revision from the year 2021 onwards. Miscellaneous Appeals (Motor Vehicle Act) from the year 2017 & 2018. Specially Assigned matters. Tied up matters

Note :- The Roster dated 28.03.2025 w.e.f. 02.04.2025 and modification dated 25.04.2025 w.e.f. 30.04.2025 is modified to the above extent.

Sd/-
CHIEF JUSTICE
09-05-2025

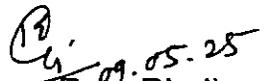
HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement No. 8966 IR.(J.) / 2025,

Bilaspur, Dated: 09-5-2025

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1.	The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2.	The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3.	The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4.	The Registrar General, High Court of Chhattisgarh, Bilaspur.
5.	The Registrar (Vigilance / I & E / Judicial / S & A Cell), Registrar (Computerization / C.P.C.), High Court of Chhattisgarh, Bilaspur.
6.	The Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur.
7.	The Joint Registrars (M), High Court of Chhattisgarh, Bilaspur.
8.	The Additional Registrars (Judicial / D.E. & E / Admn. / Classification), High Court of Chhattisgarh, Bilaspur.
9.	The Advocate General, Government of Chhattisgarh, Bilaspur.
10.	The Deputy Solicitor General of India, Central Government, High Court Premises, Bilaspur.
11.	The Secretary, High Court Legal Services Committee, Bilaspur.
12.	The Secretary, High Court Bar Association, Bilaspur.
13.	The Deputy/Assistant Registrars/ Section Officers/ In-charge (O/o AR(J) / Writ / Civil / Criminal / Central Filing Section / Cause List Section / Lawa-zima / Paper Book & Inspection / Library / Protocol Court Officer / S.W. / Supreme Court Section), High Court of Chhattisgarh, Bilaspur.
14.	The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on Internet.


(Khilawan Ram Rigri)
Registrar (Judicial)